

**Central Administrative Tribunal
Ernakulam Bench**

OA/180/00347/2019

Monday, this the 27th day of May, 2019.

CORAM

**Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

Ushakumari R, aged 60 years
W/o Krishna Varrier K.R.
Retired PGT (Physics)
Kendriya Vidyalaya Puranattukara
Thrissur-680 551.

Applicant

[Advocate: Mr.M.R.Hariraj]

versus

1. Kendriya Vidyalaya Sangathan represented by its Commissioner,
No.18, Institutional Area, Shaheed Jeet Singh Marg
New Delhi-110 016.
2. Deputy Commissioner
Kendriya Vidyalaya Sangathan
Regional office, Kadavanthara P.O.
Kochi-682 020.
3. Union of India represented by the
Secretary to the Government of India
Ministry of Human Resources,
New Delhi-682 020.

Respondents

Advocates:

Mr.Vineeth Komalachandran for R1 & 2
Mr.K.S.Shaiju for R3

The OA having been taken up on 27th May, 2019, this Tribunal delivered the following order on the same day:

O R D E R (oral)**By E.K.Bharat Bhushan, Administrative Member**

The applicant is aggrieved by the refusal of the respondents to consider and grant her promotion to the selection grade in the Post Graduate Teacher (PGT) cadre from 1.1.2016. It is stated that this has been recommended as per document produced at Annexure A3. Learned counsel for the applicant states that the applicant had submitted a representation, copy of which is available at Annexure A2, followed by another representation, copy of which is available at Annexure A4, both addressed to the Deputy Commissioner, KVS, New Delhi.

2. We are of the view that the OA can be disposed of by directing respondent No.1 to consider and dispose of the aforesaid representations as expeditiously as possible, and in any case within 45 days from the date of receipt of this order. Ordered accordingly. The OA stands disposed of.

(Ashish Kalia)
Judicial Member

aa.

(E.K.Bharat Bhushan)
Administrative Member

Annexures filed by the applicant:

Annexure A1: Copy of order No.F.11058-PGT/2018/KVS-M/RPS/1197 dated 3.5.2018.

Annexure A2: Copy of the letter dated 22.5.2018 submitted before the 2nd respondent.

Annexure A3: Copy of the letter No.F.S.31050/2018-19/KVS/3074 dated 25.7.2018.

Annexure A4: Copy of the letter dated 1.3.2019 submitted before the 2nd respondent.